

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 385
ANSWERED ON 19/07/2022

UPDATION OF LIST OF BENEFICIARIES UNDER PMAY-G

385. SHRI RAVIKUMAR D.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government to update the list of beneficiaries under Pradhan Mantri Awas Yojana- Gramin (PMAY-G);
- (b) whether the Government has any plan to increase the unit cost for houses constructed thereunder and if so, the details thereof; and
- (c) the action taken by the Government to achieve the target of 'houses for all'?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The target of 2.95 crore was arrived at on that basis. The number of eligible beneficiaries available through SECC database currently stands at 2.15 crore (approx.). The Government conducted Awaas+ survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. In order to fill the gap of 80 lakh (2.95-2.15 crore), Awaas+ data is being utilized and 63.68 lakh houses have already been allocated to eligible States/ UTs from Awaas+ till date.

(b) At present, there is no proposal under consideration of the Ministry for increasing per unit assistance under PMAY-G.

(c) The Ministry is taking the following steps to achieve the target of 'Houses for All':

- i. Regular review of progress at the level of Ministry
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme
- iii. Timely allocation of targets to the States/UTs and release of adequate funds
- iv. Regular follow ups with the State for speeding up the progress, release of central and state share, and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.
